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Dated: 21.12.95 (13)

Shri A. G. Deshpande, Counsel
for the applicant. Shri S. S. Karkera
for Shri P. M. Pradhan Counsel
for the respondents.

The learned Counsel for
the respondents submit that
the O.A. has become infructuous
in view of the order passed
by the respondents on
20.12.95. paying the required
amount as per law. Accordingly
the learned Counsel for the
applicant seeks permission
to withdraw the O.A.

O.A. is dismissed
as withdrawn.

Order/Decree (dispatched)
to Appellate Court (S)
on 21/12/95

21/12/95

AS
C. B. S. Hegde
MIS